

affected allottees or to give them suitable compensations ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b). The DDA has reported that one Masjid and a Church have been unauthorisedly constructed over a part of the land set apart for park adjacent to the premises where ilais have been constructed under self-financing Scheme. It has denied the involvement of its officials in these encroachments.

(c) and (d). The DDA has stated that steps are being taken to shift these religious structures from the present sites. However, it is not feasible to lay down any time limit for this purpose.

Execution of Schemes for Upliftment of the Rural Areas

422. SHRI GIRIDHAR GOMANGO : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the schemes and programmes started by his Ministry for the development of the rural areas and economic upliftment of the rural population during the Sixth Five Year Plan ;

(b) fund provided by his Ministry to the States to execute the schemes and programmes during the annual plans of the Sixth Plan, State-wise ;

(c) whether it is a fact that some States have started separate economic upliftment programmes of rural population on the lines of Integrated Rural Development Programmes and extending them in the same area of operation with more subsidy to the poor ; and

(d) if so, the names of the States and the families covered so far by State-sponsored programmes and Centrally sponsored programmes as yet ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) The Integrated Rural Development Programme,

the National Rural Employment Programme, the Drought Prone Areas Programme and the Rural Landless Employment Guarantee Programme are the major schemes implemented by this Ministry for the development of rural areas and economic upliftment of the rural population during the Sixth Five Year Plan.

(b) A statement I showing the funds provided by the Ministry to the States to execute the schemes and programmes during the annual plans of the Sixth Plan, State-wise, is enclosed. (See Col. 345—354)

(c) and (d). Yes, Sir, some States have started separate economic upliftment programmes similar to the Integrated Rural Development Programme e.g. Antyodya programme in Karnataka and the Economic Rehabilitation of Rural Poor (ERRP) in Orissa. However, this Ministry does not compile the information in regard to the names of States and the families covered under such State-sponsored programmes. A statement II showing the families assisted under the IRD Programme during the Sixth Five Year Plan so far, is enclosed. (See Col. 355—356) The Drought Prone Areas Programme, the National Rural Employment Programme and the Rural Landless Employment Guarantee Programme are primarily infrastructural Development/Employment-Generation Programmes.

Foreign Assistance for Forestry Programmes

423. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry and some States have received financial assistance from some friendly countries for the development of forest and forestry programmes by the States ;

(b) if so, the particulars of the programmes started by the States and the financial assistance so far released to them by his Ministry ; and

(c) the achievements made so far, State-wise ?

Statement-I

Funds provided (Central Share) for implementing the major rural development programmes
Funds released (Central Share)

(Rs. in lakhs)

N.R.E.P.*

I.R.D.P.

Name of State/UT	1980-81	1981-82	1982-83	1983-84	1980-81	1981-82	1982-83	1983-84
1	2	3	4	5	6	7	8	9
1. Andhra Pradesh	715.39	1434.765	1265.00	(as on date) 832.0	3430.00	1896.00	1983.00	973.825
2. Assam	26.60	148.50	214.00	186.0	319.20	400.00	200.00	222.54
3. Bihar	551.59	1249.06	1921.00	842.0	4082.40	1210.00	2540.00	1293.89
4. Gujarat	466.87	508.79	849.87	436.00	767.40	560.00	740.00	561.35
5. Haryana	161.15	299.93	348.105	372.0	434.35	160.00	160.00	81.00
6. Himachal Pradesh	167.55	176.10	264.00	182.00	377.95	120.00	120.00	79.475
7. J and K	59.05	180.0	159.00	40.00	366.15	80.00	160.00	136.04

(as on date)

(as on date)

1	2	3	4	5	6	7	8	9
8. Karnataka	376.86	360.30	652.00	350.00	815.79	828.00	1300.00	729.275
9. Kerala	351.66	371.54	592.025	414.73	1059.60	804.00	847.00	928.30
10. Madhya Pradesh	708.94	1374.00	1814.00	1086.0	3542.60	1320.00	1704.50	808.50
11. Maharashtra	713.7875	693.02	1038.00	754.0	1626.12	1420.00	1498.00	736.57
12. Manipur	32.50	13.50	52.00	—	49.25	10.00	20.00	—
13. Meghalaya	13.28	16.50	5.37	—	13.00	10.00	20.00	10.00
14. Nagaland	73.42	63.00	63.00	42.00	90.00	20.00	25.00	20.00
15. Orissa	680.34	731.19	1083.215	628.0	2689.00	820.00	865.00	257.84
16. Punjab	277.50	351.00	468.00	472.00	260.90	252.00	266.00	275.00
17. Rajasthan	580.00	676.09	983.00	802.0	2602.50	468.00	466.20	372.14
18. Sikkim	3.00	6.00	8.62	16.0	7.25	8.00	16.00	5.53
19. Tamil Nadu	655.749	1272.76	1547.64	1486.45	1834.50	1480.00	1960.00	1800.00
20. Tripura	41.26	50.00	68.00	34.00	99.25	60.00	60.00	66.00
21. Uttar Pradesh	1407.657	2513.58	3359.62	2082.0	5321.20	3340.00	3513.00	3103.73
22. West Bengal	42.08	39.84	362.00	452.0	1939.10	1348.00	1414.00	504.45
23. A and N Islands	—	—	5.00	—	25.05	15.00	32.00	14.48

24. Arunachal Pradesh	52.00	130.00	193.80	192.00	9.84	16.00	11.88	32.00
25. Chandigarh	5.00	—	4.00	—	—	—	8.00	4.40
26. D and N Haveli	—	—	8.00	4.00	—	—	16.00	8.80
27. Delhi	17.83	30.00	40.439	40.0	—	—	8.00	7.59
28. Goa, Daman and Diu	52.73	72.00	96.00	96.0	—	—	32.00	66.80
29. Lakshadweep	3.00	—	40.00	20.00	—	—	8.00	22.46
30. Mizoram	15.00	60.00	86.26	80.00	10.50	32.00	32.00	32.00
31. Pondicherry	6.66	23.40	27.00	16.00	12.30	16.00	19.97	32.00
Total	8258.4535	12844.935	17617.964	11957.18	31785.20	16694.00	20045.55	13190.495

*Funds provided (Central Share) for implementing the major rural development programmes
Funds released (Central Share)*

Name of State/UT	D.P.A.P				R.L.E.G.P**
	1980-81	1981-82	1982-83	1983-84	
1. Andhra Pradesh	584.00	555.700	311.805	247.50	990.00
2. Assam	—	—	—	—	216.00
3. Bihar	283.00	350 000	243.626	64.50	1425 00
4. Gujarat	186.90	224.105	231.440	157.50	320 00
5. Haryana	97.50	68.310	69,955	36.92	84.00
6. Himachal Pradesh	—	—	—	—	60.00
7. Jammu and Kashmir	45.00	97.500	80.845	36.115	75.00
8. Karnataka	323.42	241.292	205.240	191.00	470.00
9. Kerala	—	—	—	—	470.00
10. Madhya Pradesh	194.00	184.170	278.450	162.37	780.00
11. Maharashtra	34.00	279.115	333.925	198.75	790.00
12. Manipur	—	—	—	—	11.00
13. Meghalaya	—	—	—	—	15.00
14. Nagaland	—	—	—	—	10.00
15. Orissa	118.53	169,250	164.255	30.745	450.00

16. Punjab	—	—	—	—	135.00
17. Rajasthan	570.00	535.090	96.670	32.440	240.00
18. Sikkim	—	—	—	—	8.00
19. Tamil Nadu	220.00	350.00	252.000	112.500	890.00
20. Tripura	—	—	—	—	33.00
21. Uttar Pradesh	343.58	342.962	248.540	—	1705.00
22. West Bengal	105.50	182.950	200.500	—	770.00
23. Pondichery	—	—	—	—	8.00
Total	3411.53	3580.444	2817.251	1270.34	9955.00

* Total resources released including the value of food grains. ** Started in 1983-84

Statement-II

Statement showing the number of families assisted under the Integrated Rural Development Programme (IRDP) during the Sixth Five Year Plan

Sl. No.	Name of the State/UT	Number of families assisted	
		1980-81 to 1982-83	1983-84 (Upto Jan., 1984)
1.	Andhra Pradesh	690112	132273
2.	Assam	82044	46380
3.	Bihar	891153	240280
4.	Gujarat	395382	114185
5.	Haryana	285831	74113
6.	Himachal Pradesh	128722	34208
7.	Jammu and Kashmir	72481	18093*
8.	Karnataka	330222	94945
9.	Kerala	304718	82286
10.	Madhya Pradesh	779731	191091
11.	Maharashtra	472191	142005
12.	Manipur	14753	4369
13.	Meghalaya	18769	588
14.	Nagaland	29286	5307
15.	Orissa	491569	134674
16.	Punjab	248663	61550
17.	Rajasthan	387661	112976
18.	Sikkim	3449	1359
19.	Tamil Nadu	885111	173431
20.	Tripura	30274	5897
21.	Uttar Pradesh	2094126	381395
22.	West Bengal	200360	62414
23.	A and N Islands	73	257
24.	Arunachal Pradesh	22342	1690
25.	Chandigarh	405	N.R.
26.	D and N Haveli	249	273
27.	Delhi	9628	2561
28.	Goa, Daman and Diu	16992	5541
29.	Lakshadweep	312	196
30.	Mizoram	4169	3516*
31.	Pondicherry	4834	1213
Total		8895612	2129065

*Information till November, 1983.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The financial assistance has been received from some countries for the development of forests and forestry programmes by the States.

(b) and (c). The particulars of the programmes started by the States, the financial assistance so far released to them and achievements made are given in the statement attached (See Col. 359-3(0)). The assistance is released by the Ministry of Finance.

Credit from World Bank for Badanalla Medium Irrigation Project

424. SHRI GIRIDHAR GOMANGO : Will the Minister of IRRIGATION be pleased to state :

(a) whether the World Bank has agreed to provide second line credit to Badanalla Medium Irrigation project of Orissa ;

(b) if so, the agreed credit assistance therefor and funds released so far since the agreement ;

(c) funds provided by the Government of Orissa and the World Bank for Badanalla Irrigation Project since its approval up to the year 1983-84 ; and

(d) the progress made and the programmes for 1984-85 proposed by the State Government for execution and the measures taken to complete the project in given time ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b). Yes, Sir. Badanalla Medium Irrigation Project is one of the 18 Medium Irrigation Projects taken up for implementation under the IDA assisted Orissa Irrigation Project (Credit No. 740-IN). The credit of US \$ 58 million stands fully utilised under Phase-I. Under the second line of Credit by the World Bank for which an Agreement has been signed for credit of US \$ 105 million in September, 1983 and which has been declared effective on 14th December, 1983, no utilisation had taken place upto 31st January, 1984.

(c) and (d). The Orissa Government has provided Rs. 1.58 crores for the project upto the year 1983-84 which is anticipated to be fully utilised. For 1984-85, the State Government has provided Rs. 33 lakhs.

The preliminary works on dykes, excavation and filling has been done and in 1984-85, the State Government proposes to start work. The project is due for completion by March, 1988.

Staggering Loss in F.C.I.

425. SHRI SUBHASH YADAV : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have seen the press reports appearing in the Hindustan Times dated the 30 January, 1984 wherein it has been stated that Food Corporation of India incurred a loss of Rs. 6,60,000 tonnes of foodgrains worth Rs. 118 crores in transit and storage during the year of 1981-82 ;

(b) if so, break-up of loss incurred and the stations at which shortage of foodgrains have been found ; and

(c) whether inquiry into the loss has been conducted ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) A statement indicating the details of transit and storage losses including voyage storages during the year 1981-82 in the various regions is attached. (See Col. 361—364).

(c) Some loss and damage to foodgrain stock is inevitable while in transit and storage. This may be due to a variety of reasons such as rain, flood, cyclone etc. or deterioration in quality during long storage, loss in handling and movement, moisture loss etc. Responsibility for such losses, after making due enquiry, is fixed if it is noticed that losses are not due to normal reasons and sufficient precautions were not taken to avoid losses beyond reasonable limits.